

**THE MINISTER OF STATE IN THE
MINISTRY OF DEFENCE (SHRI**

SHIVRAJ V. PATIL): (a) No, Sir. Those officers holding diploma/Degree in Engineering are commissioned in the rank of Lieutenant. Those officers in possession of a Regular MBBS Degree (and no Diploma) are commissioned as Lieutenants if they have completed the prescribed period of internship and Captain if they are in possession of full Medical Registration Certificate.

(b) No benefit regarding ante-date in seniority is admissible to the Engineer Officers who enter service as Diploma holders and subsequently obtained Degrees in the respective fields. This does not apply to the Medical Officers.

(c) There is no provision for giving any benefits in regard to promotion to the SSCOs. The recently upgraded posts are meant only for officers holding Permanent Commission in the Army.

Rape cases

2937. **SHRI ASHWANI KUMAR:**

DR. BHAI MAHAVIR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is State-wise number of rape cases reported since January 1, 1980; and how many of them were cases of gang rape;

(b) what is the number of cases out of them in which victims died or committed suicide afterwards; and

(c) what are the details of action taken by Government against the culprits?

**THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS**

(SHRI YOGENDRA MAKWANA):
(a) to (c) The information is being collected and will be laid on the Table of the House.

Assault on a Press Reporter

2938. **DR. BHAI MAHAVIR:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Shri G. K. Singh, Reporter of National Herald was assaulted in Delhi on 21st July, 1981 by the henchmen of gambling king;

(b) whether it is also a fact that Shri Singh was assigned by the Editor to give a write up on the clandestine gambling activity on the Delhi-Haryana border and was assaulted there by about 20 persons and he had filed FIR about the same but the culprits are not traced so far; and

(c) what steps are taken to give protection to journalists and immediate action against the guilty person?

**THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS**

(SHRI YOGENDRA MAKWANA):
(a) The incident did not take place in the Union Territory of Delhi.

(b) The Central Government have no information.

(c) The Government of Haryana has to take appropriate action in this regard.

**Chief Ministers' visit to foreign
countries**

2939. **SHRI DINESH GOSWAMI:**

**SHRI RAMCHANDRA
BHARDWAJ:**

Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that some of the Chief Ministers of States visited foreign countries to request persons of Indian origin living there to set up industries in India;

(b) if so, what are the names of Chief Ministers who visited foreign countries in this regard and the countries visited by them and whether they

submitted any report to Government regarding response of the persons of Indian origin living in foreign countries to set up industries in India; and

(c) what concessions are proposed to be given to these persons for setting up industries in India?

THE MINISTER OF INDUSTRY AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) to (c) The Chief Minister of Haryana visited U. K., U.S.A. and Canada during August, 1981 and explained to the non-resident Indians there about the facilities available to them to set up industries in India. On return he has made certain suggestions in this regard. Specific proposal when received would be considered on merits.

Expenditure on Central Investigating Agencies

2940. SHRI RAMAKRISHNA HEGDE:

DR. SHANTI G. PATEL:

SHRI SURENDRA MOHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the series of articles published in the 'Statesman', New Delhi Edition dated the 15th, 17th and 18th August, 1981 under the caption "The Spy Game";

(b) if so, what are the details in this regard; and

(c) what is the amount earmarked for the offices of CBI, IB, CVC in the current year's Budget?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) The articles, *inter alia*, attribute to Intelligence Agencies activities such

as tapping of telephones, censorship of mail etc.,

(c) The Budget provision for 1981-82 for the three Organisations named are as follows:

(i) IB—Rs. 1780.78 lakhs

(ii) CBI—Rs. 473.15 lakhs

(iii) CVC Rs. 32.38 lakhs.

Proposed Conference of industrialists

2941. SHRI RAM BHAGAT PASWAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government propose to convene a conference of the industrialists who are producing Essential Commodities under the Chairmanship of Prime Minister to evolve a scheme for imposing voluntary reduction and controversies in the prices of such commodities;

(b) if so, what are the details in this regard; and

(c) what other steps Government propose to take to control the prices of essential commodities?

THE MINISTER OF INDUSTRY AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) and (b) As per information received from the Ministry of Civil Supplies, no such proposal is under consideration.

(c) The relevant information has already been furnished by the Minister of Civil Supplies in reply to Rajya Sabha Unstarred Question No. 806 on the 26th August, 1981.

बांगला देश से हथगोलों की तस्करी

2942. श्री प्यारे लाल खंडलवाल : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या जुलाई, 1981 के पहले सप्ताह में छतरपुर (मध्य प्रदेश) के स्थानीय सिनेमा घर में बांगलादेश की छाप का एक सैनिक हथगोला फँका गया था ;